

(2020) 02 NCDRC CK 0047

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 2340 Of 2019

HDFC Standard Life
Insurance Co. Ltd.

APPELLANT

Vs

Gangineni Vasundhara

RESPONDENT

Date of Decision: Feb. 14, 2020

Acts Referred:

Consumer Protection Act, 1986 " Section 19

Citation: (2020) 02 NCDRC CK 0047

Hon'ble Judges: Deepa Sharma, Presiding Member; C. Viswanath, Member

Bench: Division Bench

Advocate: Suman Bagga

Final Decision: Dismissed

Judgement